

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.60 OF 2007

Thursday this the 19th day of July, 2007.

CORAM :

**HON'BLE MRS SATHI NAIR, VICE CHAIRMAN
HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER**

P.K.Subramanian,
S/o Kolanthappa Gounder,
Helper Grade-I/Electrical Department,
Southern Railway,
Tiruppur Railway Station & P.O. : **Applicant**

(By Advocate Mr. TC Govindaswamy)

Versus

1. Union of India represented by
the General Manager,
Southern Railway,
Headquarters Office,
Park Town.P.O.
Chennai-3.
2. The Senior Divisional Personnel Officer,
Southern Railway,
Palghat Division,
Palghat.
3. The Divisional Railway Manager,
Southern Railway,
Palghat Division,
Palghat. : **Respondents**

(By Advocate Mr. P Haridas)

The application having been heard on 19.07.2007, the Tribunal
on the same day delivered the following :

ORDER

HON'BLE MRS SATHI NAIR, VICE CHAIRMAN

1. The applicant is aggrieved by the denial of consideration for promotion to the post of technician Grade-III in preference to his juniors.

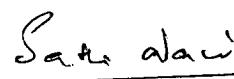
2. Respondents have filed a reply stating that the applicant has been alerted for trade test for the post of Technician Grade-III/Power vide Annexure R1-(3) and that he would be considered for the post according to his seniority, subject to availability of vacancy.

3. When the matter came up today, learned counsel for the applicant also confirmed that the applicant had been called for the trade test which was conducted on 19.4.2007. Hence the prayer in this O.A to the extent of considering the applicant for promotion as Technician Grade-III has become infructuous. Noting the submission of the respondents that on passing the trade test the applicant shall be considered for further promotion according to his seniority, the O.A is closed. No costs.

Dated, the 19th July, 2007.



K.B.S.RAJAN
JUDICIAL MEMBER



Sathi Nair
SATHI NAIR
VICE CHAIRMAN

trs